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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2018

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dy No.3638/BB/20 18	For admission	Sec 252	M/s Prime Finstock (India) Pvt Ltd	Dhananjay Joshi Associates	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

Vachan. H.U
9535649763

RESPONDENT/s :

ORDER

Heard Shri H.U Vachan, learned Counsel for Petitioner.

Issue notice to the ROC-Karnataka, Bangalore. Registry to prepare notice, learned Counsel for Petitioner is permitted to collect the notice in person from the Registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the Registry. ROC-Karnataka is directed to file his report within two weeks.

Post the case for final hearing on 30/10/2018.

MEMBER (T)

MEMBER (J)

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